

1	2	3	4
		(iv) Compaction of cement concrete	(i) Mechanical Vibrator
		(v) Cutting of joint in Cement Concrete	(i) Concrete joint cutter
3	IV. Category D: (v) Construction of building	(i) RCC Footing, Column, Beam and Roof	(i) Mechanical mixer and Mechanical vibrator.
4.	IV. Category D: (vii) Production of building materials	(i) For compressing Compressed Stabilised Earthen Blocks (CSEB)	(i) Machine for CSEB, such as Aurum Press, Cinvaram, Terstara, Mardini, TARA-Balram, etc.
		(ii) For production of fly ash bricks/ blocks	(ii) Pan mixer & Brick/block making machine (Vibratory table/ Hydraulic press)
5.	I. Category A: (v) Afforestation, tree plantation in common and forest lands	(i) Digging pits for plantation, which cannot be done manually in Usar areas, where there is Kankar pan and soil is alkaline with pH more than 8.5.	(i) Mechanical Auger

Wasteland of the country

3020. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that nearly 1/6th of total geographical area of the country is a wasteland;
- (b) if so, the details thereof; and
- (c) the States in which the wastelands have decreased and the States in which wastelands have increased as compared to previous estimation?

THE MINISTER OF RURAL DEVELOPMENT (SHRI NARENDRA SINGH TOMAR): (a) to (c) Yes Sir. As per the Wastelands Atlas of India-2019, nearly 1/6th of total geographical area of the country is a wasteland.

As per this Atlas, an estimation of wastelands in the country indicates decrease in wastelands in 19 States & Union Territories and increase of wastelands in 11 States. Major decrease has been observed in the state of Rajasthan (4,803.56 sq. km.) followed by Uttar Pradesh (1,082.29 sq. km.), and Bihar (1,130.07 sq. km.). However, there is increase reported in wastelands in the states of Odisha (465.82 sq. km.), followed by Assam (406.69 sq. km.), Telangana (377.79 sq. km.) and Chhattisgarh (373.54 sq. km.).

The State wise details are given in the Statement.

Statement

State-wise change matrix of area under wastelands during 2015-16 vis-a-vis 2008-09 and change in wasteland (Area in Sq. Km)

Sl. No.	Name of the State	Total Geographical Area	Total wastelands		Change in Wastelands	Change in Wastelands (%)
			2008-09	2015-16		
1	2	3	4	5	6	7
1.	Andhra Pradesh	162989	24785.92	23981.74	-804.18	14.71
2.	Arunachal Pradesh	83743	13738.70	13906.16	167.47	16.61
3.	Assam	78438	8596.39	9003.08	406.69	11.48
4.	Bihar	94171	8815.45	7685.39	-1130.07	8.16
5.	Chhattisgarh	135194	10501.83	10875.37	373.54	8.04
6.	Delhi	1483	80.50	81.27	0.77	5.48
7.	Goa	3702	514.55	515.66	1.11	13.93
8.	Gujarat	196024	21810.55	21740.39	-70.16	11.09
9.	Haryana	44212	1766.47	1658.96	-107.51	3.75
10.	Himachal Pradesh	55673	22832.19	22831.91	-0.29	41.01
11.	Jammu and Kashmir	222236	17-6080.25	175697.01	-383.24	79.06
12.	Jharkhand	79706	11774.36	11767.08	-7.28	14.76

1	2	3	4	5	6	7
13.	Karnataka	191791	13329.62	13229.68	-99.94	6.90
14.	Kerala	38863	2500.35	2288.32	-212.03	5.89
15.	Madhya Pradesh	308252	39934.63	39536.62	-398.00	12.83
16.	Maharashtra	307690	36167.54	36075.15	-92.39	11.72
17.	Manipur	22327	5564.90	5651.89	86.98	25.31
18.	Meghalaya	22429	4076.43	4135.77	59.33	18.44
19.	Mizoram	21081	4877.55	4300.66	-576.90	20.40
20.	Nagaland	16579	5105.86	5064.17	-41.69	30.55
21.	Odisha	155707	17956.54	18422.36	465.82	11.83
22.	Punjab	50362	741.51	462.37	-279.15	0.92
23.	Rajasthan	342239	83654.88	78851.33	-4803.56	23.04
24.	Sikkim	7096	3225.09	3294.79	69.70	46.43
25.	Tamil Nadu	130058	8228.74	8222.24	-6.50	6.32
26.	Telangana	112079	13863.42	14241.21	377.79	12.71
27.	Tripura	10486	931.27	920.52	-10.75	8.78
28.	Uttarakhand	53483	12711.69	12726.16	14.46	23.79
29.	Uttar Pradesh	240928	9619.35	8537.06	-1082.29	3.54
30.	West Bengal	88752	1973.87	1654.99	-318.88	1.86
31.	Union Territory	9490	309.95	306.23	-3.72	3.23
TOTAL		3287263	566070.36	557665.51	-8404.86	16.96

Source: Wasteland Atlas of India-2019

Note: (-) ve sign shows decrease in wasteland.

Skill training under Deen Dayal Upadhyaya Grameen Kaushalya Yojana

3021. SHRI PARIMAL NATHWANI: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Government proposes to provide remunerative employment to the rural population, particularly from the BPL and Scheduled Caste/Scheduled Tribe category,